

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
UNSTARRED QUESTION NO -2688
ANSWERED ON - 18/12/2024

**FUNDS TO NATIONAL ACTION PLAN FOR DRUG DEMAND REDUCTION
(NAPDDR)**

2688 SHRI PRAMOD TIWARI:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) the amount of funds to States and Union Territories for State Action Plan under National Action Plan for Drug Demand Reduction(NAPDDR) during the last three years;
- (b) the criteria laid down for selection of District De-addiction Centres;
- (c) whether a fresh National Survey on Extent and Pattern of substance use in the country is proposed to be conducted;
- (d) if so, the details thereof; and
- (e) whether considering drug abuse as a psycho-socio-medical problem, the multi-pronged strategy proposed to be chalked out to tackle drug menace?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI B.L.VERMA)

- (a) The component of State Action Plan was re-introduced under National Action Plan for Drug Demand Reduction (NAPDDR) during the year 2022-23. The amount of funds released by Department of Social Justice and Empowerment to States and Union Territories for State Action Plan under NAPDDR during financial year 2022-23 is Rs.1.25 crore and during financial year 2023-24 is Rs. 14.80 crore.
- (b) The criteria for selection of District De-addiction Centres (DDAC) is mentioned below:
 - (i) Those organizations which are already running DoSJE supported Integrated Rehabilitation Centre for Addicts (IRCAs) or State Government supported De-addiction Centre/Government Hospital or any private run De-Addiction centre.
 - (ii) The organisation should have at least 2 years' experience of running an IRCA or De-addiction Centre. The condition is relaxed for any Government run Hospitals which are non-

profitable in nature. In case of State Government / District Administration/ Institution (autonomous body like AIIMS), the 2 years' experience shall not be applicable, if they set up new DDAC in a hospital.

(iii) For establishing DDACs in district Headquarters, rent free accommodation will be provided by the District/ State Administration through Government agencies or by NGOs.

(iv) The space requirement:

Location	Space requirement for 15 bedded centre (in sq. ft.)
Small Towns/ Villages	4000
Cities	3000

(c) & (d) Work initiated for 2nd National Survey on Extent and Pattern of Substance Use in India by Department of Social Justice & Empowerment.

(e) Considering drug abuse as a psycho-socio-medical problem, the Government adopted multi-pronged strategy combining the Outreach and Awareness and Demand Reduction efforts by Department of Social Justice and Empowerment, supply curb by Narcotics Control Bureau (Ministry of Home Affairs) and Harm Reduction through Ministry of Health & Family Welfare.

Further, the Government through Narco Coordination (NCORD) mechanism coordinates with all States/UTs to address the problem of the drug menace across the country.
